

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 136 of 2015

Dated: 14th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Tata Power Delhi Distribution Ltd.Appellant (s)
Versus
Delhi Electricity Regulatory Commission ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anjani Kumar Singh
Mr. Gaurav Dhama

ORDER

The issue involved in this appeal is stated to be involved in another appeal being Appeal No. 82 of 2015, which is already admitted.

Hence, Admit. Issue notice to the Respondents returnable on 03.09.2015. Dasti in addition is permitted.

List the matter on **03.09.2015**. Tag to Appeal No. 82 of 2015.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg